

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (CRL.) NO(S). 14359/2025

[Arising out of impugned final judgment and order dated 25-07-2025 in CRR No. 242/2023 passed by the High Court of Judicature at Allahabad]

DHANANJAY PATHAK

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

FOR ADMISSION

IA No. 231181/2025 - EXEMPTION FROM FILING O.T.

IA No. 54252/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURESIA No. 156908/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 07-09-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :Mrs. Anjana Prakash, Sr. Adv.

Mr. Anuj Prakaash, Adv.

Mr. Niraj Dubey, Adv.

Mr. Abhigyan Prakash, Adv.

Ms. Sohini Bardhan, Adv.

Mr. Kumar Mihir, AOR

For Respondent(s) : Ms. Srishti Singh, AOR

Mr. Gaurav Yadav, Adv.

Mr. Chand Qureshi, AOR

Mr. Mohit Yadav, Adv.

Mr. Md.imran Siddiqui, Adv.

Mr. Chandan Kumar Mandal, Adv.

Mr. Vijay Kumar, Adv.

Mr. Sundeep Pandhi, Adv.

Mr. Shahid Ali Siddique, Adv.

Ms. Zeba Afrin, Adv.

Mr. Md Ashraf Ali, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1. Leave granted.**
- 2. List for hearing on 30.09.2026.**

(KAVITA PAHUJA)
ASTT. REGISTRAR-cum-PS

(SAPNA BANSAL)
COURT MASTER (NSH)